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So(Est.)

28-2-25

Declaration of Assets and Liabilities

Year 2025-2026

I, DINESH KUMAR SINHA son/daughter/wife of LT. JAMUN PRASAD SINHA

aged 48 years, belonging to BIHAR VIDHAN SABHA PATNA
service and presently working as DRIVER

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	WIFE	SON	SON	DAUGHTER
			Spouse Name(S)	Dependant 1-1 Name	Dependant 2 Name	Dependant 1-3 Etc. Name
(i)	Cash	200000	150000	50000	50000	15000
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	500000	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	HERO BIKE	—	—	—	—
(vi)	Jewellery (give details of weight and value)	—	50 GRM GOLD 100 GRM SILVER	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock
Exchange in respect of listed companies and as per books in the case of non listed
companies should be given.

* Dependant here means a person substantially dependent on the income of the
employee.

28-2-25

28-2-25

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	EJKPS1642K	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

1100939 19368

Gender :-

M (M/F)

Date of Birth :-

0 3 1 2 1 9 7 6 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

B.L.A.S SERVICE (DRIVER)

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date: 28/02/25

Signature ... *(Signature)*

Name of Employee: DINESH KUMAR SINHA

Designation: DRIVER

Department: BIHAR VIDHAN SABHA

(Signature)

28-2-25

B. Details of Immovable assets.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse-Name(S)	Dependan t-1 Name .	Dependan t-2 Name	Dependent- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	पूरीक 01 एकड़	06 कठ्ठा	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	3 कठ्ठा	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial institutions(s) / Department (s)	Amount outstanding as on 28/02/25
(a)	(i) Loans from Banks	SBI	10.00.000/-
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

निवेश कुमारी

28-2-25